

Declaration of Assests and Liabilities:

Year 2023-2024

I, AJAY PASWAN Son/daughter/wife/ of **BALESHWAR PASWAN** Aged 42 years, belonging to **BIHAR LESISLATIVE ASSEMBLY** service and presently working as a **OFFICE ATTENDANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Pinki Devi Wife	Dependant-1 Pankaj Kumar (Son)	Dependant-2 Ankit Kumar (Son)	Dependant-3
(i)	Cash	Rs. 15,000/-	5,000/-	NIL	NIL	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SALARY Rs. 5000/-	Rs. SBI 6000/-	NIL	NIL	Nil
(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other Financial institution, NSS, postal Saving, LIC Plicies, etc	Lic Rs. 13000/Y	NIL	NIL	NIL	Nil
(v)	Moter Vehicles (details of make, etc)	Discover Moter Cycle BR01-BS 3349	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	GOLD 10GM	GOLD 20GM SILVER 100 GM	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and per books in the case of non listed companies should be given.

- Dependant here means a person shubstantially dependent on the income of the employee.

B. Details of Immovable assests

[Note:- properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Ajay Paswan

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	1 KATTA 6 DHUR, MOUJA CHAPAITH	Nil	Nil	Nil	Nil
(ii)	Non- Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s)- Survey/door numbet (s) Extent (Total measurement)- current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houe/Apartment, etc- Location (s) – Survey/door number (s)- Extent {Total measurement}- Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other {Such as interest in property}	Nil	Nil	Nil	Nil	Nil

(2) I give here in below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM	Rs. 11,50,000/-
	(ii) Loans from Financial institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
	(g) Dues to department dealing with government accommodation	Nil	Nil
	(h) Dues to department dealing with supply of water	Nil	Nil
	(i) Dues to department dealing with supply of electricity	Nil	Nil

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	(d) Dues to departments dealing with telephones	Nil	Nil
	(i) dues to departments dealing with government transport {including aircraft and helicopters}	Nil	Nil
	(j) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge {Also indicate the assessment year upto which Income Tax Return filed. Give also Permaent Account Number (PAN)}	PAN NO.- CCEPP4709H Assessment Year 2023-24	Nil
	(ii) Wealth Tax {Also indicate the assessment year upto which wealth Tax return filed.}	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

(3) Personal Details

GPF/CPF/PRAN NO.

:- PTS/BLA-1164

Gender

:- [M] M/F

Date of Birth

:- 15/07/1982
(DD/MM/YYYY)

Class/Group

:- [C] (A/B/C)

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:- OFFICE ATTENDANT Bihar.
Vidhan Sabha, Patna.
(Full Name e.g. B.A.S. Bihar Administrative Service.
B.S.S – Bihar Secretariat Service etc.)

Home District

:- VAISHALI

I here by declare that the above details are true to the best of my knowledge and belief.

Signature: *Ajay Paswan*

Name Of Employee: AJAY PASWAN

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: Patna

Date: 15-02-2024